

DIVISION BENCH

ITEM NO.133

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.305/2021, IA No.258/2022, IA No.259/2022, IA No.260/2022 &
IA No.200/2024 IN CP (IB) No.84/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	INSIGHT COLLABORATIVE LOGISTICS PVT LTD V/S ANSH ENERGY SOLUTIONS PVT LTD
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Siddharth Shankar, Adv.

: For the Applicant in all IAs

Sh. Nitin Mittal, Adv.

: For the Suspended Management

ORDER

IA No.200/2024

- 1.** This is a Progress Report filed on behalf of the applicant, the same is taken on record, subject to just exceptions.
- 2.** Accordingly, IA No.200/2024 stands disposed off.

Let the other applications be put up on 31st May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

19th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*